

List of the Eligible Candidates who have applied through Offline mode against the advertised vacancies of Stenographer (Class-III) Mode (B) – High Court in response to Advt. Notice No.HHC/Admn.2(23)/82-VIII, dated 17.10.2020 Proficiency Test scheduled for 29.10.2021 at 02:00 P.M.(onwards)

NOTE :-

- (i) This is mandatory for all the candidates, as are listed here-in-below, to bring 'ADMIT CARD' to the examination center on the prescribed format given here-under duly filled/attested at the time of exam/test.
- (ii) All the candidates are strictly advised to follow the instructions relating to COVID-19 pandemic and General Instructions already uploaded on High Court website, in letter and spirit, while appearing in the Exams./Test on scheduled date at their respective examination centres else they will not be allowed to sit in the test;
- (iii) The candidate shall have to bring their own stationery articles viz. Pencil, Blue Ball point pen, card board etc. for being used during the test/exams. However, shorthand notebook shall be provided by the Registry of this High Court. Use of mobile or any other incriminating articles/electronic gadgets etc. during the course of test is strictly prohibited and defaulter will be liable for his/her debarring from the test;
- (iv) The candidates are being informed separately through call letter(s).However, roll number-wise list and venue of examination/test-wise etc. details are given hereunder :-

EXAMINATION CENTER AND SUMMARY OF ROLL NUMBER SERIES
:: TOTAL CANDIDATES = 2

Sl. No.	Roll No.	Name of the Candidate	Name of Father/Husband	Correspondence Address	Examination Centre(s)
1	1101	VIJAY KUMAR	SHONK RAM	O/o Senior Civil Judge, Shimla HP	Shimla Online Exam Solutions
2	1102	RAJESH KUMAR	PURAN SINGH THAKUR	O/o Senior Civil Judge, Court No. 1, Rohru, Shimla, HP	Shimla Online Exam Solutions

IDENTITY SLIP / ADMIT CARD

(To be filled in by candidate)

Roll No. _____

Name of the Post Applied for _____

Affix your recent
passport size
photograph
here duly
attested by
Gazetted
Officer

1. Name of the Candidate with Designation : _____
2. Father's/ Husband's Name : _____
3. Name of the court where candidate is presently posted : _____

4. Permanent Address : _____

Full Signature of the Candidate

Signature with Seal of
the attesting Authority
(to be attested by a Gazetted Officer)

(For office use only)

Date	Signature of the Candidate	Signature of the Invigilator

Signature of the Superintendent
Examination Center